

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI


C. P. NO. 29(ND)/2016
CA. NO.

PRESENT: SH. R.VARDHARAJAN
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 10.10.2016**


NAME OF THE COMPANY: Sh. Dinkar Dogra V/s. M/s. S.P Contracts Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	DINKAR DOGRA	Ex-Director	Petitioner	

ORDER

Re-posted to 09.11.2016.


(R.Varadharajan)
Member (Judicial)